

4/10
264/92

04-8-95

Hon'ble Mr. Justice B.C.Saksena - V.C.

Hon'ble Mr. V.K. Seth - A.M.

or not filed
22-9-95

Sri V.K.Singh, learned counsel for the applicant did not appear when the case was called out.

Sri A.K.Chaturvedi, learned counsel for the respondents is present.

The case is adjourned today but it is provided that if any one appears on behalf of the applicant on the next date the O.A. is likely to be dismissed for default.

List on 22-9-95.

K.N.

V.K.
A.M.

B.C.
V.C.

22-9-95

Hon'ble Mr. V.K.Seth, A.M.

Hon'ble Mr. D.C.Verma, J.M.

Re: Application for adjournment of the case
Sri A.K.Chaturvedi, is present on behalf of the respondents. On last occasion on 4-8-95. It was ordered that if no one appeared on the next date the O.A. is likely to be dismissed for default. No one appeared today nor any application for adjournment.

We therefore, dismiss the O.A. for default of the applicant.

J.M.

A.M.

Copy to parties
delivered
22-9-95